

SECTION-XIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION No.5/2015 IN CA NO.5099/2006
(Application for extension of time filed by Mrs. Anjani Aiyagari, Advocate)

AND

INTERLOCUTORY APPLICATION NO.34/2015 IN CA NO.5100/ 2006
(Application for extension of time filed by Mrs. Anjani Aiyagari, Advocate)

AND

INTERLOCUTORY APPLICATION NO.36/2015 IN CA NO.5101/2006
(Application for extension of time filed by Mrs. Anjani Aiyagari, Advocate)

AND

INTERLOCUTORY APPLICATION NO. 6/2015 IN CA NO.5099, INTERLOCUTORY APPLICATION NO. 35/2015 IN CA NO. 5100 & INTERLOCUTORY APPLICATION NO. 37/2015 IN CA NO. 5101/2006.

(Common application for impleadment filed by M/s. Venkat Palwai Law Associates, Advocates)

AND

INTERLOCUTORY APPLICATION NO. /2015 IN CA NO.5099, 5100 & 5101/ 2006
(Common application for clarification filed by M/s. Venkat Palwai Law Associates, Advocates)

AND

INTERLOCUTORY APPLICATION NO. 7/2015 IN CA NO.5099/2006
(Application for clarification filed by Mrs. Anjani Aiyagari, Advocate)

AND

INTERLOCUTORY APPLICATION NO. 36/2015 IN CA NO.5100/2006
(Application for clarification filed by Mrs. Anjani Aiyagari, Advocate)

AND

INTERLOCUTORY APPLICATION NO. 38/2015 IN CA NO.5101/2006
(Application for clarification filed by Mrs. Anjani Aiyagari, Advocate)

IN

CIVIL APPEAL NOS. 5099, 5100 AND 5101 OF 2006

M. SURENDER REDDY. Etc. etc.

...APPELLANTS

- VERSUS -

GOVERNMENT OF A.P. & ORS. Etc. etc.

...RESPONDENTS

OFFICE REPORT

The Appeals above-mentioned were allowed by this Hon'ble Court vide Judgment dated 18th February, 2015 with the directions to the authority to complete the process of selection expeditiously preferably within three months.

It is submitted to the Hon'ble Court that the application for extension of time in the appeals above-mentioned filed by Mrs. Anjani Aiyagari, Advocate on behalf of Respondent i.e. A. P. Public Service Commission were listed before the Hon'ble Court

on 13th July, 2015, when the Hon'ble Court was pleased to pass the following Order:-

“List again on Monday i.e. 20th July, 2015 along with any other application that may be filed in the meantime by any one of the parties.”

It is submitted to the Hon'ble Court that M/s. Venkat Palwai Law Associates, Advocates have on 14th July, 2015 filed common application for impleadment to implead the Telangana State Public Service Commission in all the Civil Appeal Nos. 5099, 5100 and 5101 of 2006 and they have also filed common application for clarification of Judgment dated 18th February, 2015. The said application for impleadment has been registered as I. A. Nos. 6, 35 and 37 of 2015 in CA Nos. 5099, 5100 and 5100. The common unregistered application for clarification is being circulated herewith for its kind perusal of Hon'ble Court.

It is further submitted that Mrs. Anjani Aiyagari, Advocate has on 15th July, 2015 filed separate application for clarification of the observation of this Hon'ble Court in Judgment dated 18th February, 2015 on behalf of Respondent i. e. A.P. Public Service Commission. The said applications have been registered as I. A. No. 7/2015 in CA No. 5099 of 2006, I. A. No. 36/2015 in CA No. 5100 of 2006 and I.A. No. 38 of 2015 in CA No. 5101 of 2006.

It is also submitted that Mr. Anil Kumar Tandale, Advocate has on 13th April, 2015 filed Review Petition on behalf of Petitioners (who were not a party in the appeals) and he has on 29th April, 2015 also filed Review Petition on behalf of Petitioners/Respondent Nos. 3 & 4 in CA No. 5099 of 2006 @ SLP (C) No. 5377 of 2005 for Review of this Court's Judgment dated 18th February, 2015 in CA Nos. 5099 of 2006 which are still defective and are pending.

The aforesaid applications in the Appeals above-mentioned are listed before the Hon'ble Court with this office report.

Dated this, the 16th day of July, 2015.

ASSISTANT REGISTRAR

Copy to:

1. Mr. Vekateshwara Rao Anumolu, Advocate, 53, Supreme Enclave
2. Mr. S. Udaya Kumar Sagar, Advocate. 18, Central Lane, 1st Floor Bengali Market
3. Mr. Naveen R. Nath, Advocate, 213, New Lawyer's Chambers
4. Mrs. Anjani Aiyagari, Advocate, 42, Lawyer's Chambers (old)
5. Mr. B. Sridhar, Advocate, 89, Lawyer's Chambers
6. Mr. G. Prabhakar, Advocate, Ch. No. 317, C. K. Dafhtary
7. M/s. Venkat Palwai Law Associates, Advocate, 1, Ashoka Road.

ASSISTANT REGISTRAR